

O.I.H.

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 2022**

TO BE ANSWERED ON DECEMBER 09, 2021

UNIQUE IDENTIFICATION NUMBER FOR HOUSES

NO. 2022. SADHVI PRAGYA SINGH THAKUR:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether the Government proposes to issue lease document of house or other property documents to all classes of people who have been staying in sewa basti for years in Madhya Pradesh including Bhopal Parliamentary Constituency;**
- (b) if so, the details thereof;**
- (c) if not, the reasons therefor;**
- (d) whether the Government proposes to issue any unique identification number for houses in line with Aadhar card to residents; and**
- (e) if so, the details thereof and if not, the reasons therefor?**

ANSWER

THE MINISTER OF STATE IN THE

MINISTRY OF HOUSING AND URBAN AFFAIRS

(SHRI KAUSHAL KISHORE)

(a) to (c): No, Sir. However, Government of Madhya Pradesh has informed that State is providing Patta to all eligible landless families including families living in Sewa Basti, as per provision of "Madhya Pradesh Nagariya Kshetro Ke Bhoomihin Vyakti (Pattadhriti Adhikaron Ka Pradan Kiya Jana) Adhinyam, 1984". In addition to this, Ministry of Housing and Urban Affairs (MoHUA) is providing Central assistance to States/UTs under Pradhan Mantri Awas Yojana- Urban (PMAY-U) for construction of houses to all eligible urban families/beneficiaries.

(d)&(e): No, Sir. There is no such proposal.
